

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:18th May, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 68/2016(CZ)	Meera Nanaji Samrite Vs. Union of India & 5 Ors.	Mr. R.S.Verma, Adv. Mr. Rizwan Khan, Adv.	
2.	Original Application No. 41/2016(CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
3.	Original Application No. 65/2016(CZ) (M.A.No.385/16)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv.	
4.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 60/2016(CZ) (M.A.No.354/16)	Rajesh Kumar Tripathi Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
FOR HEARING				
6.	Original Application No. 117/2014 (CZ) (M.A.No.356/14) (M.A.No.27/16) (M.A.No.304/16) (M.A.No.541/16)	Dr. Subhash C. Pandey (<i>Sewage Water Irrigation</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 06/2015(CZ)	Rajesh Kumar Seth Vs. Bharat Aluminum Co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om S.Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
8.	Appeal No. 50/2015(CZ) (M.A.No.682/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv. Mr. Sachin K. Verma, Adv.	

FOR COMPLIANCE

9.	Original Application No. 131/2013(THC)	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Ms. Shubhashree Sen Adv. For Petitioner. Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena, Adv. Mr. Arvind Soni Adv. Mr. Ayush Dev Bajpai, Adv.	
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